

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 44 of 2020**

**IN THE MATTER OF:**

**P. Lakshmi & Anr. ...Appellants**

**Versus**

**Shyam Sundar Agarwal & Ors. ...Respondents**

**For Appellant: Mr. S. Chidambaram. Pcs**

**For Respondent: Mr. Angad Mehta, Advocate**

**WITH**

**Company Appeal (AT) No. 45 of 2020**

**IN THE MATTER OF:**

**Mancherial Cement Co. Pvt. Ltd. & Anr. ...Appellants**

**Versus**

**Shyam Sundar Agarwal & Ors. ...Respondents**

**For Appellant: Mr. Gaurav Mitra, Mr. D. Abhinav Rao, Ms. M. Kosaria and  
Mr. Aditi Gupta, Advocates**

**For Respondent: Mr. Angad Mehta, Advocate**

**WITH**

**Company Appeal (AT) No. 46 of 2020**

**IN THE MATTER OF:**

**Mancherial Cement Co. Pvt. Ltd. & Anr. ...Appellants**

**Versus**

**Shyam Sundar Agarwal & Ors. ...Respondents**

**For Appellant: Mr. Gaurav Mitra, Mr. D. Abhinav Rao, Ms. M. Kosaria and  
Mr. Aditi Gupta, Advocates**

**For Respondent: Mr. Angad Mehta, Advocate**

**ORDER**

**12.03.2020** Learned Counsel for the Respondents has not filed Reply. One last opportunity is given. The Reply be filed within 10 days. The Appeals to be taken for hearing finally on next date.

Parties to prepare list of dates and events referring to page nos., not more than three pages, and keep the same ready with them at the time of arguments.

List the Appeal 'For Admission (After Notice)' on **27<sup>th</sup> March, 2020**.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)